

dated the 7th April, 1979, regarding extension of Concessional rate of duty to Veneered shooks/panels, issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-4342/79].

DEMANDS FOR GRANTS OF THE INDIAN POSTS AND TELEGRAPHS DEPARTMENT FOR 1979-80

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table a copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1979-80. [Placed in Library. See No. LT-4343/79].

12.09 hrs.

**COMMITTEE ON PAPERS LAID ON THE TABLE
TWELFTH REPORT**

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY EIGHTH REPORT

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the Hundred and Twenty eight Report of the Public Accounts Committee on paragraph 26 of the Advance Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil) on Central Social Welfare Board relating to the Ministry of Education and Social Welfare.

12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-SECOND REPORT AND MINUTES

SHRI JYOTIRMOY BOSU: (Diamond Harbour): I beg to present the Forty-second Report of the Committee on Public Undertakings on Perquisites Enjoyed by Public Sector Executives and Perquisites Enjoyed by Air India Executives—A Case Study and Minutes of the sitting of the Committee relating thereto.

12.10 hrs.

MATTERS UNDER RULE 377

(i) NEW COACH BUILDING PROJECT IN KERALA

SHRI B. K. NAIR (Mavelikara): Mr. Speaker, Sir, widespread concern has been aroused amongst the people of Kerala by newspaper reports that the Railway Ministry's move to have a fresh study concerning the new coach building project is really aimed at setting aside the earlier decision of the Government of India to set it up at Kanchikkott near Palaghat, Kerala State.

Sir the proposal to have a new coach building unit had been examined fully by the previous Government and after studying all related factors, the place above-named had been decided upon as the most suitable. Kerala still continues to be one of the most backward states in the Indian Union in the matter of industrialisation. It has hardly any large industrial unit worth the name. Its share of public undertakings and Central Government projects is meagre, far below its entitlement. This applies also to Railway mileage. On the other hand, the State has all the necessary ingredients, land, abundant water and a surplus of the much-needed electricity and also manpower of any grade of skill facilitating large scale industrialisation.

Under the circumstances, it would be a grave injustice to the people of that State for the Railway Ministry to seek, through some means, to get over the decision of the previous Government to set up this project at Kanchikkott.

May I request the hon. Minister of Railways to give a categorical assurance to this House that no change with regard to the site of project is contemplated and also to have the work taken up at the earliest.

(ii) REPORTED STOPPAGE OF TEACHING OF HINDI IN TAMIL NADU

श्री नबाब सिंह चौहान (झलोगढ़) : अध्यक्ष महोदय, मैं आप की अनुमति में अविलम्बनीय लोक महत्व के एक विषय की ओर इस सदन और सरकार का ध्यान दिलाना चाहता हूँ।

तामिलनाडु की राज्य सरकार ने महत्वा दक्षिण भारत हिन्दी प्रचार मन्त्रालय के द्वारा स्कूलों में चलाई जा रही हिन्दी की पढ़ाई को बन्द कर दिया है। हमसे माफ हो जाना है कि वह केवल हिन्दी को छोपे जाने के ही खिलाफ नहीं है, बल्कि उन लोगों को भी हिन्दी पढ़ने से रोकने पर तुली हुई है, जो स्वेच्छा से हिन्दी पढ़ना चाहते हैं। यह संविधान की भावना के निम्न विपरीत और भेद-भावना पैदा करने वाला कार्यवाही है।

(iii) REPORTED ATROCITIES ON TELUGU PEOPLE IN KORAPUT DISTRICT, ORISSA.

SHRI P. RAJAGOPAL NAIDU (Chittoor): Mr. Speaker, Sir I rise to mention under Rule 377 the matter relating to atrocities on Telegu people in Sonabeda, Koraput district, Orissa.

Some thousands of Telugu people are in Sonabeda in Koraput district in Orissa State. They are very peace loving people. The Oriyas in Sonabeda became envious of them and with animosity are perpetrating atrocities upon them.

The Oriyas have obstructed Telugu people in performing Sriramma. They have obstructed in playing Telugu cinema pictures in theatres. They beat the Telugu people and many received injuries. Section 144 was imposed in the town and even now harassment is going on.

I request the Hon. Home Minister to take up this issue with the Orissa Government and see that the Telugu people are protected.

(iv) REPORTED NON-AVAILABILITY OF RAILWAY WAGONS IN SAURASHTRA (GUJARAT) FOR TRANSPORTATION OF ESSENTIAL COMMODITIES.

श्री धर्मसिंह साई पटेल (पोरबन्दर) : अध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित लोक महत्व के विषय की ओर सरकार का ध्यान दिलाना चाहता हूँ :

गुजरात के सौराष्ट्र क्षेत्र में प्याज, खाद्य तेल, अनाज, चूक पावडर, वनस्पति वरीरह जिन्सों को सौराष्ट्र से बाहर भेजने के लिए रेलवे के बैगन नहीं मिलते हैं। इन के लिए सौराष्ट्र के उपलेटा, धोराजी, भायाबदर, जूनागढ़, भापुर-सौर, भायाबदर, राणा श्राव, पोरबन्दर, जाम जोधपुर, पानेली-मोटी, बाम जामिया, बेराबल, चोरवाड़, केमोद, बांटा लामपुर, जामनगर वरीरह स्थानों के व्यापारियों, कैम्बर श्राफ कैम्स एण्ड इंडस्ट्रीज, श्रायल इंडस्ट्रीज, प्याज पर-चेन्ट्रम एसोसियेसन्स, चूक एसोसियेसन्स, तथा सहकारी संस्थाओं ने रेल मंत्रालय को, रेलवे बोर्ड को और पश्चिम विभाग के बम्बई और भावनगर केंद्रल अधिकारियों को करीब 35 ग्राम्यावेदन पत्र, पत्र, तार और टेलीफोन भेज कर मांग की है।

कहीं कहीं एक और दो महीने से रेल बैगन नहीं मिलने से इन शहरों-नगरों का व्यापार उद्योग ठप्प हो गया है। मैंने भीगत तीन महीनों में मैंने कई दफा रेल मंत्री जी को, रेलवे बोर्ड को, बम्बई और भावनगर के पश्चिम विभाग के रेल के पदाधिकारियों को पत्र लिखा है, तार दिए हैं, तो भी रेल बैगनों की पूरी तरह से नियमित रूप से सप्लाई नहीं की जाती है।

उपरोक्त स्थानों के लिए करीब 2500 बैगनों की डिमांड्स अब पेंडिंग हैं। तो रेल मंत्री जी इन की तुरन्त जांच कर के नियमित रूप से बैगनों के भेजने का शीघ्र प्रबन्ध करें, ऐसी मेरी मन्त्र प्रार्थना है।

(v) REPORTED SHORTAGE OF NEWSPRINT AND OTHER VARIETIES OF PAPER.

श्री 0 लक्ष्मीनारायण पांडेय (सबसौर) : अध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित लोक महत्व के विषय की ओर सरकार का ध्यान आकर्षित करना चाहता हूँ

विगत कई महीनों से देश में अखबारी कागज व अन्य प्रकार के कागज की भारी कमी अनुभव की जाती रही है किन्तु आज उस की स्थिति प्रत्यंत खराब हो गई। देश के स्थित वेपर मिल्स द्वारा भी अपनी स्थापित क्षमता के अनुसार उत्पादन नहीं किया जा रहा है। कच्चे माल की भारी उपलब्धि के बाद भी नये यूनिट्स भी स्थापित नहीं हो पाये हैं।